- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Railways, under sub-section (3) of Section 30 of the Railway Claims Tribunal Act, 1987:—
 - (1) G.S.R. 464 (E), dated the 28th April, 2016, publishing the Railway Claims Tribunal (Procedure) Amendment Rules, 2016.
 - (2) G.S.R. 500 (E), dated the 12th May, 2016, publishing the Railway Claims Tribunal (Salaries and Allowances and Conditions of Services of Chairman, Vice-Chairman and Members) Amendment Rules, 2016.
 - (3) G.S.R. 711 (E), dated the 17th September, 2015, publishing the Railway Claims Tribunal (Procedure) Amendment Rules, 2015.
 - [Placed in Library. For Sl. No. (1) to (3) See No. L.T. 5012/16/16]
- II. A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Report and Accounts of the Indian Railway Welfare Organisation (IRWO), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
 - (b) Performance Review by Government on the working of the above Organisation.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5011/16/16]
- III. (a) Report on the Progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways, for the year ending 31st March, 2015.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 5010/16/16]

Notifications of the Ministry of Finance

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): Sir, I lay on the Table, under sub-section (4) of Section 58 of the Reserve Bank of India Act, 1934, a copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) proposed Notification F.No.12/1/2016-FSLRC, dated the 5th August, 2016, notifying the inflation target for the period beginning from the date of publication of this notification and ending on the March 31, 2021, along with short note on setting of inflation target by the Government in consultation with the Reserve Bank of India.

[Placed in Library. See No. L.T. 5038/16/16]